

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,
SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Notification No. 48/2018-Customs (ADD)

New Delhi, the 25th September, 2018

G.S.R. (E).- In exercise of the powers conferred by sub-sections (1) and (5) of section 9A of the Customs Tariff Act, read with rules 18 and 20 of the Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995, the Central Government, being satisfied that it is necessary in the public interest so to do, hereby makes the following amendment in the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No. 28/2018-Customs (ADD), dated the 25th May, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 498(E), dated the 25th May, 2018, namely:-

In the said notification, for the TABLE, the following shall be substituted, namely: -

TABLE

S. No.	Tariff Item	Description of goods	County of Origin	County of export	Producer	Exporter	Amount	Unit	Currency
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	2905 17, 2905 19, 3823 70	All types of Saturated Fatty Alcohols excluding Capryl Alcohols (C8) and Decyl Alcohols (C10) and blends of C8 and C10.	Indonesia	Singapore	PT Ecogreen Oleochemicals	Ecogreen Oleochemicals (Singapore) Pte Ltd.	NIL	MT	USD
2	2905 17, 2905 19, 3823 70	-do-	Indonesia	Indonesia	PT Musim Mas	Inter-Continental Oils & Fats Pte Ltd,	7.10	MT	USD
3	2905 17, 2905 19, 3823 70	-do-	Indonesia	Indonesia	PT Wilmar Nabati Indonesia	Wilmar Trading Pte Ltd.	52.23	MT	USD
4	2905 17, 2905 19, 3823 70	-do-	Indonesia	Indonesia	Any combination other than S N. 1, 2 & 3	Any combination other than S N. 1, 2 & 3	92.23	MT	USD
5	2905 17, 2905 19, 3823 70	-do-	Indonesia	Any country	Any	Any	92.23	MT	USD

6	2905 17, 2905 19, 3823 70	-do-	Any country other than those subject to anti-dumping duty	Indonesia	Any	Any	92.23	MT	USD
7	2905 17, 2905 19, 3823 70	-do-	Malaysia	Malaysia	FPG Oleochemicals Sdh Bhd	Procter & Gamble International Operations SA	17.64	MT	USD
8	2905 17, 2905 19, 3823 70	-do-	Malaysia	Malaysia	KL - Kepong Oleomas Sdn Bhd	KL - Kepong Oleomas Sdn Bhd	NIL	MT	USD
9	2905 17, 2905 19, 3823 70	-do-	Malaysia	Malaysia	Any combination other than S.No. 7 & 8	Any combination other than S.No. 7 & 8	37.64	MT	USD
10	2905 17, 2905 19, 3823 70	-do-	Malaysia	Any country	Any	Any	37.64	MT	USD
11	2905 17, 2905 19, 3823 70	-do-	Any country other than those subject to anti-dumping duty	Malaysia	Any	Any	37.64	MT	USD
12	2905 17, 2905 19, 3823 70	-do-	Thailand	Thailand	Thai Fatty Alcohols Co. Ltd.	Thai Fatty Alcohols Co. Ltd.	NIL	MT	USD
13	2905 17, 2905 19, 3823 70	-do-	Thailand	Thailand	Any combination other than S.No. 12	Any combination other than S.No. 12	22.50	MT	USD
14	2905 17, 2905 19, 3823 70	-do-	Any country other than country of origin	Thailand	Any	Any	22.50	MT	USD
15	2905 17, 2905 19, 3823 70	-do-	Thailand	Any country	Any	Any	22.50	MT	USD

[F.No.354/169/2018-TRU]

(Gunjan Kumar Verma)

Under Secretary to the Government of India

Note. - The principal notification No. 28/2018 Customs (ADD), dated the 25th May, 2018 was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 498(E), dated the 25th May, 2018.